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Title: Regarding compassionate employment for eligible family members of Covid-19 deceased employees-laid.

**SHRI KODIKUNNIL SURESH (MAVELIKKARA):** Thanks for this opportunity to raise an important matter of COVID 19 induced death and unemployment which is globally chaotic. Deaths are prominent among public utility service employees. Families who have availed bank credit and have lost an earning member to COVID19 are now unable to repay their credit obligations leading to serious socio-economic problems. There is no doubt that NPAs in Banks and NBFCs will worsen. Families living on meagre wages of a single earning member will perish as monetary requirement for senior members to buy medicines and educational requirement is relinquished. Compassionate employment policy exists for Death while in employment. Training helps to make victim's family member eligible. Thus, considering the grave situation, I appeal for urgent compassionate employment to be ordered for eligible family member of COVID 19 deceased employees.